

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 117**  
**(IB)-486(PB)/2018**

**IN THE MATTER OF:**

Usha Devi	...	Applicant/Petitioner
Vs		
Praveer Construction Pvt Ltd.	...	Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, Liq.**

**Order delivered on 31.03.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. KAPAL KUMAR VOHRA**  
**HON'BLE MEMBER (TECHNICAL)**


**PRESENT:**

For the Applicant : Mr. Deepak Dahiya, Adv. in IA (IBC)/2734/2020  
For the Liquidator: Mr. Alok Kaushik, Adv.  
Mr. Rakesh Kumar, Ms. Preeti Kashyap and  
Mr. Ankit Sharma Advocates  
For Respondent : Mr. Arnav Vidyarthi, Adv for R7 in CA No. 603/2019

**ORDER**

List the matter for hearing on 05.05.2021.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(KAPAL KUMAR VOHRA)**  
**MEMBER (TECHNICAL)**

31.03.2021  
Deepak